

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 10
IA-2710/ND/2021 (IB)-1526(ND)2019

IN THE MATTER OF:

Amritvani Exim Pvt. Ltd.	...	Applicant
Vs.		
Ajanta Offset and Packaging Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 02.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA No. 2710/ND/2021:

Application filed under Section 33 seeking liquidation of the Corporate Debtor. Let the copy be served to the ex-management/ex-directors.

List on 06.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH